GOVERNMENT OF INDIA

MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA

STARRED QUESTION NO - 81

ANSWERED ON 25.07.2025

STAND ON PALESTINE ISSUE

*81. SHRI SUBBARAYAN K

COM. SELVARAJ V

Will the Minister of EXTERNAL AFFAIRS be pleased to state:-

- (a) whether it is a fact that India abstained on the UN General Assembly resolution seeking immediate and lasting ceasefire in Gaza;
- (b) if so, the details thereof; and
- (c) the stand of the Government on the Palestine issue?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KIRTI VARDHAN SINGH)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (C) IN RESPECT OF LOK SABHA STARRED QUESTION NO. 81 FOR REPLY ON 25.07.2025 REGARDING STAND ON PALESTINE ISSUE ASKED BY SHRI SUBBARAYAN K AND COM. SELVARAJ V

India's policy towards Palestine has been long standing. India has always supported a negotiated two State solution, towards establishment of a sovereign, independent and viable State of Palestine within secure and recognized borders, living side by side in peace with Israel.

India has strongly condemned the terror attacks on Israel on 7 October 2023 and the loss of civilian lives in the ongoing Israel- Hamas conflict. India remains concerned at the security situation and has called for a ceasefire, release of all hostages and peaceful resolution of the conflict through dialogue and diplomacy. India has emphasized the need for safe, timely and sustained delivery of humanitarian assistance to the people of Palestine. India has also reiterated that bringing Israel and Palestine closer contributes to creating conditions for early resumption of direct peace negotiations.

In line with the above stated policy and position, India abstained in the vote on the recent resolution in the UNGA Emergency Special Session on 12 June, 2025.
